



HIGH COURT OF SIKKIM

GANGTOK

No.: 07/HCS

Date : 28/08/2025

C-I-R-C-U-L-A-R

Hon'ble the Chief Justice, High Court of Sikkim, has been pleased to permit the Registrar General of the High Court to attach **Group 'C' & 'D'** Non-Gazetted/Ministerial staff-personnel to different Sections in the High Court Establishment as and when required and in exigent circumstances, under intimation to the Chief Justice's Secretariat.

By Order,

sd/-
(Sonam Denka Wangdi)
Registrar